IN THE HIGH COURT OF JHARKHAND AT RANCHI
Cr.M.P. No.519 of 2021

Ram Murti Sinha .... Petitioner
Versus
1. State of Jharkhand
2. Amit Kumar .... Opposite Parties

CORAM : HON'BLE MR. JUSTICE SANJAY KUMAR DWIVEDI

For the Petitioner : Mr. Navneet Sahay, Advocate
For the State :

03/05.04.2021 Heard Mr. Navneet Sahay, learned counsel for the petitioner.

This criminal miscellaneous petition has been heard through Video Conferencing in view of the guidelines of the High Court taking into account the situation arising due to COVID-19 pandemic.

At the request of learned counsel appearing for the petitioner, let this matter appear after three weeks under the heading 'For Admission".

(Sanjay Kumar Dwivedi, J.)

Anit